

**Ashram Schools in Andhra Pradesh**

775. SHRI C. M. RAMESH: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether it is a fact that 64 Ashram Schools for boys and 14 for girls have been sanctioned for Andhra Pradesh;

(b) if so, the reasons why only 50 per cent of schools have been constructed and remaining are pending for construction; and

(c) by when the remaining schools would be constructed and the amount sanctioned this year for their construction?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASWANTSINH SUMANBHAI BHABHOR): (a) and (b) Yes, Sir. 64 Ashram Schools for boys and 14 for girls were sanctioned during 2003-04 to 2012-13. As informed by the State Government, the following 6 such schools are not completed due to site problem and poor response to tender:—

Sl. No.	District	Location Address	Year of Sanction	Reason for delay in completion
1.	Visakhapatnam	K. Rudakota Pedabayalu	2010-11	Tenders no response
2.	Visakhapatnam	Zeenabadhu Ananthagiri	2010-11	Tenders no response
3.	Visakhapatnam	Lotheru Arakuvalley	2012-13	Site problem
4.	Visakhapatnam	Ananthagiri Ananthagiri	2012-13	Site problem
5.	Visakhapatnam	Pedabayalu Pedabayalu	2012-13	Site problem
6.	Visakhapatnam	Pedaguda Munchingiput	2012-13	Tenders no response

(c) No fund was asked by the State Government during current financial year. State Government has been impressed upon for completion of all construction projects / works by December, 2018.

**Unutilised funds under Vanbandhu Kalyan Yojana**

776. SHRI MAHENDRA SINGH MAHRA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the details of funds released under Vanbandhu Kalyan Yojana programme during each of the last three years and its present status;

(b) whether as per Government data, a large amount of the scheme's funds remained unspent in 2015-16, yet the annual report 2017 had stated that implementation of the scheme has been delayed due to lack of funds;

(c) the details of the States which have not spent the funds allocated under the scheme; and

(d) the reasons therefor and action taken against the States in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASWANTSINH SUMANBHAI BHABHOR): (a) to (d) During 2014-15, an amount of ₹ 100.00 crore was allocated under Vanbandhu Kalyan Yojana (VKY), which was released to ten States having Scheduled Areas. During 2015-16, allocation of ₹ 200.00 crores was made for 21 States based on their perspective plan. In 2016-17, only a token provision of ₹ 1.00 crore was made that was released to State Government of Rajasthan. Statement showing State-wise details of funds released under VKY for the years 2014-15 and 2015-16, utilization reported by the States and details of States from where utilization report is awaited, is given in the Statement-I (See below). Utilization of funds by the States is a continuous process and submission of utilization certificate is made by the State on completion of the project as per provisions contained in General Financial Rules, which normally takes time duration of one to two years. Besides withholding from future grants equivalent amount for which utilization certificates are pending, the issue is also flagged during meetings with States. There is no mention in the Annual Report of the Ministry, 2017 about delay in implementation of the scheme due to lack of funds. However, the position explained in para 6.12 of the Ministry's Annual Report 2015-16 broadly indicates about execution of VKY strategy by way of using sizeable funds under TSP to achieve larger objectives instead of relying on the miniscule amount allocated under VKY instrument.

The VKY was launched as a strategic process with a view to translate the available resources into overall development of tribal population through appropriate convergence. The entire Tribal Sub-Plan (TSP) Funds came under the broad gamut of VKY strategic process. The Tribal Sub-Plan (TSP) [now called as Schedule Tribe Component (STC)] caters to sectoral development including support for education, health, power, roads, sanitation, water supply, livelihood etc. by way of specific fund allocation under various schemes / programmes of concerned Central Ministries and the State Governments. The fund requirement under the VKY strategy is envisaged to be fulfilled out of the TSP funds. As a part of rationalization of Schemes, convergence of following schemes / interventions of the Ministry has been effected from 2016-17 as an Umbrella Programme of Van Bandhu Kalyan Yojana:—

- (i) Development of Particularly Vulnerable Tribal Groups. Visakhapatnam
- (ii) Minimum Support Price for Minor Forest Produce.
- (iii) Aid to Voluntary Organisations working for the Welfare of Scheduled Tribes
- (iv) Tribal Festivals, Research Information and Mass Education
- (v) Monitoring and Evaluation
- (vi) Development Programmes in the Tribal Areas (EAP)
- (vii) Vanbandhu Kalyan Yojana

A Statement showing Allocation and Expenditure under the above mentioned schemes for the financial years 2016-17 and 2017-18 is given in the Statement-II.

***Statement-I***

*State-wise details of funds released under VKY for the years 2014-15 and 2015-16, utilization reported by the States and details of States from where utilization report is awaited*

(₹ in lakh)

Sl. No.	State	2014-15			2015-16		
		Funds Released	Utilization Certificate reported	Utilization Certificate Awaited	Funds Released	Utilization Certificate reported	Utilization Certificate Awaited
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	1000.00	1000.00	0	500.00	300.00	200.00
2.	Arunachal Pradesh	0	0	0	600.00	600.00	0
3.	Assam	0	0	0	852.00	0	852.00
4.	Bihar	0	0	0	760.00	0	760.00
5.	Chhattisgarh	1000.00	1000.00	0	1384.50	1273.44	111.06
6.	Gujarat	1000.00	1000.00	0	1723.00	0	1723.00
7.	Himachal Pradesh	1000.00	700.10	299.90	0	0	0

1	2	3	4	5	6	7	8
8.	Jharkhand	1000.00	1000.00	0	1344.80	1344.80	0
9.	Jammu and Kashmir	0	0	0	500.00	0	500.00
10.	Kerala	0	0	0	300.00	300.00	0
11.	Madhya Pradesh	1000.00	1000.00	0	1909.28	1418.00	491.28
12.	Maharashtra	1000.00	0	1000.00	1400.00	0	1400.00
13.	Mizoram	0	0	0	490.50	490.50	0
14.	Nagaland	0	0	0	766.65	766.65	0
15.	Odisha	1000.00	1000.00	0	1650.00	1650.00	0
16.	Sikkim	0	0	0	382.43	207.00	175.43
17.	Rajasthan	1000.00	1000.00	0	1046.42	1046.42	0
18.	Tamil Nadu	0	0	0	700.00	0	700.00
19.	Telangana	1000.00	1000.00	0	427.42	427.00	0.42
20.	Tripura	0	0	0	613.00	613.00	0
21.	Uttar Pradesh	0	0	0	200.00	0	200.00
22.	West Bengal	0	0	0	2450.00	2025.00	425.00
TOTAL		10000.00	8700.10	1299.90	20000.00	12461.81	7538.19

**Statement-II**

*Details of Allocation and Expenditure under the schemes of Umbrella Programme of Van Bandhu Kalyan Yojana during 2016-17 and 2017-18*

(₹ in lakh)

Sl. No.	Name of Scheme	2016-17			2017-18		
		BE	RE	EXP	BE	RE	EXP
1	2	3	4	5	6	7	8
1.	Development of Particularly Vulnerable Tribal Group (PTG)	200.00	340.00	340.21	270.00	240.00	190.60

1	2	3	4	5	6	7	8
2.	Minimum Support Price for Minor Forest Produce (MSP for MFP)	158.00	3.00	2.00	100.00	25.00	0
3.	Aid to Voluntary Organizations working for the Scheduled Tribes	120.00	120.00	120.00	120.00	120.00	64.70
4.	Tribal Festivals, Research Information & Mass Education	17.39	6.39	4.69	12.04	6.35	0.48
5.	Monitoring and Evaluation	8.00	2.00	1.39	3.00	3.00	0.98
6.	Development Programmes in the Tribal Areas	0.39	0.01	0	0.01	0	0
7.	Vanbandhu Kalyan Yojna	1.00	1.00	1.00	0.01	0	0
GRAND TOTAL		504.78	472.4	469.29	505.06	394.35	256.76

#### Backwardness of DNTs

†777. SHRI P.L. PUNIA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether Government proposes to find out the causes of backwardness of denotified, nomadic and seminomadic tribes (DNTs) by surveying their population, educational qualifications and employment and if not, the reasons therefor;

(b) whether Government proposes to increase the pre-matric scholarship for DNT students of class 1st to 8th by 100 rupees and for students of class 9th and 10th by 150 rupees per month and to provide the same for 12 months in place of 10 months; and

(c) the details of proposals received so far from State Governments for construction of hostels for DNT students under Nanaji Deshmukh Scheme?

†Original notice of the question was received in Hindi.